

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
STARRED QUESTION NO. 54
ANSWERED ON - 04/02/2026

NATIONAL HIGHWAY TOLL REVENUES

*54. DR. JOHN BRITTAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) total amount collected as toll on National Highways during last three years;
- (b) year-wise and State-wise details thereof;
- (c) whether Government has any policy to share National Highway toll collections with States that have made substantial financial contributions to highway development;
- (d) if not, whether Government will consider granting a special dispensation to Kerala to receive a proportionate share of National Highway toll revenue considering the fact that Kerala has contributed approximately ₹6,000 crore towards the development of National Highways, unlike most other States; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

- (a) to (e) A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE RAJYA SABHA STARRED QUESTION NO. 54 FOR ANSWER ON 04.02.2026 ASKED BY DR. JOHN BRITTAS REGARDING NATIONAL HIGHWAY TOLL REVENUES.

(a) The total amount of user fee collected at fee plazas on National Highways during last three years is Rs. 1,65,322.67 Crore.

(b) The year-wise, State-wise details of user fee collection for the last three years at fee plazas on National Highways are at Annexure.

(c) to (e) User fee at fee plazas on National Highways (NHs) is collected uniformly across the country in accordance with the provisions of the National Highways Fee (Determination of Rates and Collection) Rules, 2008 and the respective Concession Agreements. The revenue collected by the Central Government from user fees on NHs, including those in Kerala, is deposited into the Consolidated Fund of India (CFI). Funds provided through budgetary allocations are then utilized for the maintenance, development, and expansion of National Highways.

User fee revenue is collected by User Fee Collecting Agencies (UFCAs) appointed through a bidding process for Public Funded fee plazas. As per the Contract Agreement, the agreed amount is remitted by the UFCA to the Authority, which subsequently transfers the amount to the Consolidated Fund of India (CFI).

In the case of Concessionaire fee plazas, the user fee is collected by the Concessionaire in accordance with the applicable user fee notification. The collected fee is either retained by the Concessionaire to the extent stipulated in the respective Concession Agreement. Any balance amount transferred to the Authority is also deposited in the Consolidated Fund of India (CFI).

Further, State Governments benefit from the overall infrastructure development resulting from the construction and improvement of National Highways. Such development contributes to multiple advantages, including the expansion of towns and cities and broader economic growth within the State. The contribution of the State Government of Kerala is appreciated and the contribution enabled projects in Kerala to be given higher priority despite the extremely high cost of Land Acquisition (LA) in the State. It may be mentioned that for development of NH 66 in Kerala, total LA cost is about Rs.23, 350 crore and construction cost is about Rs. 28,370 crore. In the total cost, the contribution of the State government is Rs. 5,800 crore.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA STARRED QUESTION NO. 54 FOR ANSWER ON 04.02.2026 ASKED BY DR. JOHN BRITTAS REGARDING NATIONAL HIGHWAY TOLL REVENUES.

The state-wise details of user fee collected during the last three years at fee plazas on National Highways:

Name of the State/UT	User Fee collection (in Crore Rupees)		
	2022-23	2023-24	2024-25
Andhra Pradesh	3,273.86	3,502.27	3,718.55
Assam	465.90	486.49	547.56
Bihar	1,566.07	1,720.81	2,036.94
Chhattisgarh	865.75	1,009.74	1,146.65
Delhi	1,786.08	2,558.26	3,016.73
Gujarat	4,518.96	4,851.04	5,450.20
Haryana	1,518.72	2,072.34	1,956.38
Himachal Pradesh	55.64	113.97	171.00
Jammu & Kashmir	409.96	436.86	507.56
Jharkhand	607.32	818.21	894.55
Karnataka	3,516.79	4,086.18	4,320.27
Kerala	460.71	562.71	579.22
Madhya Pradesh	3,184.62	3,858.43	4,188.15
Maharashtra	4,660.21	5,352.53	6,102.80
Meghalaya	93.61	95.82	83.75
Odisha	1,274.49	1,745.10	1,856.10
Punjab	1,188.16	1,491.94	1,574.03
Rajasthan	5,053.58	5,697.04	6,289.22
Tamil Nadu	3,817.49	4,221.51	4,459.40
Telangana	1,826.27	2,097.57	2,310.87
Uttar Pradesh	4,811.24	5,774.42	6,573.82
Uttarakhand	458.27	533.61	581.73
West Bengal	2,618.71	2,795.29	3,042.66
